

2013-14		2014-15		2015-16	
Hostels	Seats	Hostels	Seats	Hostels	Seats
44	2820	6	600	81	12740

The number of hostels sanctioned declined from 44 in 2013-14 to 6 in 2014-15, and increased to 81 in 2015-16. The number of seats created declined from 2820 in 2013-14 to 600 in 2014-15, and increased to 12740 in 2015-16. The scheme is demand driven. Funds for construction of hostels are provided to the State Governments upon receipt of complete proposal as per scheme guidelines subject to availability of budget, and fulfilment of provisions under General Financial Rules (GFR).

### Vocational Training Centres in Bihar and Jharkhand

†2390. SHRIMATI MISHA BHARTI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the list of the Scheduled Tribe areas of the States in which vocational training centres are being operated, State-wise;

(b) the number of tribal women and youths who are doing their own business or employed in Government sector after being trained in these training centres, the details thereof, State-wise;

(c) whether such training centres would be opened in the tribal areas of Bihar and Jharkhand in which tribals are residing; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a): State-wise list of operational Vocational Training Centres (VTCs) funded by Ministry of Tribal Affairs (MoTA) under the scheme of Vocational Training Centre is given in the Statement (*See* below). During last three years funds have been granted only to the Government of Assam and Government of Gujarat.

(b) The details regarding tribal women and youths who are doing their own business or employed in Government sector after being trained in these training centres are not Centrally maintained in the Ministry. However, during last three years funds have been provided for training of 10898 ST persons in Assam and Gujarat.

(c) and (d) The scheme is demand driven. Ministry of Tribal Affairs provides funds on receipt of complete proposal from States in accordance with Scheme

† Original notice of the question was received in Hindi.

guidelines subject to fulfillment of the provisions of General Financial Rules and availability of budget. At present there is no proposal received from the Government of Bihar or Jharkhand under the Scheme of VTC. However, under Special Central Assistance to Tribal Sub Plan (SCA to TSP) ₹ 763.18 lakhs has been sanctioned to the Government of Bihar for skill development interventions in 2016-17; and ₹ 175.00 lakhs has been sanctioned to the Government of Jharkhand for skill development interventions in 2016-17. Besides the above initiatives for skilling, Ministry of Skill Development and Entrepreneurship (MSDE) is setting up one Multi-skilling Institute in all Districts under the Scheme of Pradhan Mantri Kaushal Vikas Yojana (PMKVY).

***Statement***

*State-wise list of locations of VTCs operated by Ministry of Tribal Affairs  
(funded in last three years)*

Sl. No.	Centre	District
<b>1. Assam</b>		
1.	Khasiabari High School	Kokrajhar
2.	Gurmow High School	Rangia
3.	Baganpara High School	Nalbari
4.	Kapahera High School	Morigaon
5.	Parulabal Goswami Bamuni Borbari High School	Nagaon
6.	Dirmajakhili High School	Golpara
7.	Sri Lohit High School	Majuli
8.	Rupnath Brahma High School	Dhemaji
9.	Bihpuria Collegiate High School	Lakhimpur
10.	Gohpur Boro High School	Gohpur
11.	District Computer Centre	Kokrajhar
<b>2. Gujarat</b>		
1.	Male VTC, Danta	Banskantha
2.	Male VTC, Bhiloda	Sabarkantha
3.	Male VTC, Dahod	Dahod
4.	Male VTC, Chhotaudepur	Chhotaudepur

Sl. No.	Centre	District
5.	Male VTC, Rajpipla	Narmada
6.	Male VTC, Mandvi	Surat
7.	Male VTC, Songadh	Surat
8.	Male VTC, Vansada	Navsari
9.	Male VTC, Kaparda	Valsad
10.	Male VTC, Dangahwa	Dang
11.	Female VTC, Chhotaudepur	Chhotaudepur
12.	Female VTC, Dahod	Dahod
13.	Female VTC, Andhroka	Sabarkantha

**Projects sanctioned for tribal welfare**

2391. SHRI BHUPENDER YADAV: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of projects sanctioned for tribal welfare in past two years, State/UT-wise;

(b) the funds allocated and utilized for the projects in this regard; and

(c) the State/UT-wise number of projects allotted to NGOs, if any, and details of monitoring and evaluation done by Government?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) The Scheme-wise details of sanction, funds released and utilized State-wise for the past two years are given in Statement-I (*See below*).

(c) The State-wise details of projects allotted to NGOs under various schemes are given in Statement-II (*See below*). The Schemes/programmes are monitored by the Ministry through holding periodic meetings, field visits whenever necessary, progress reports and Utilization Certificates, Mandatory annual inspection by District Authorities, Field inspection by Ministry Officials during tour to States/UTs. In addition, external evaluation of the projects are also undertaken.